F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 08.05.2018

ORDER NO. 84 of 2018

Hon'ble President is pleased to partially modify the **roster order no. 79 of 2018 for CESTAT Mumbai** to the extent indicated below:-

On 8.5.2018 Hon'ble Shri Ramesh Nair, Member(Judicial) and Hon'ble Shri Sanjiv Srivastava, Member (Technical) will hear Customs and Service Tax Division Bench matters, as notified.

By Order

(A.Mohan Kumar) Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar